



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 07.02.2024

NOTICE

Please take notice that the following matters listed in the Court – IV on 07.02.2024 at 02:00 PM, were not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 65 of 2019 & I.A. No. 1075 - 1076 of 2021 (PH)	C. Valli Narayan Vs. C. Krishniah Chetty and Sons Pvt. Ltd. & Ors.	Aakanksha kaul Kshitij Parashar Divyanshu Rai	Mandeep Kalra Isha Khurana-R1, R10 Saneep Narain Batra Anjali-R2 to R7 Ankur S. Kulkarni-R8 Balaji SubramanianR9
2.	T. A. No. 1 of 2023 in Comp App (AT) (CH) No. 70 of 2023 & IA No. 947, 948, 949, 4975, 5002 of 2023	C Ganesh Narayan Vs. C. Krishniah Chetty and Sons Pvt. Ltd. & Ors.	Arun C Mohan	Abhishek Anand Abhijeet Sinha M.S. Kalra

By order of Hon'ble Chairperson
-Sd/-
Registrar